HIGH COURT OF JAMMU & KASHMIR AND LADAKH SRINAGAR/JAMMU

(Chief Justice's Secretariat)

***** <u>ORDER</u>

No. 356/psy

Dated: 24.03-2022

Whereas, vide Notification No. 01 of 2022/Psy dated 01.01.2022, online Application Forms were invited for filling up of vacant posts of divisional cadre posts of Steno Typists in Subordinate Judiciary of UT of Jammu and Kashmir;

Whereas, while scrutinizing the application Forms of the candidates, it was found that some of the applicants had reflected expired category certificates and some of the applicants had filled in wrong particulars in their Application Forms;

Whereas, the matter was considered by the Selection Committee and it was decided that the candidates be given a weeks' time to make up their deficiencies;

Whereas, vide Notification No. 07 of 2022/PSY dated 21.02.2022, list of all the aforesaid candidates was published in two daily newspapers (Daily Excelsior in Jammu and Rising Kashmir in Kashmir) on 22.02.2022 and also on the High Court Website reflecting their deficiencies and they were asked to rectify their particulars and make up deficiencies within 07 days from the date of publication of the notification in the newspaper;

Whereas, all the candidates except Shri Zuheed Abass S/o Mohd Ishaq R/o Thal Lohai, Malhar Kathua, Shri Abhishek Bhagat R/o Village Rakh Abtal, Ramgarh Samba and Shri Mir Sajad Ahmad S/o Ab Rashid Mir R/o 65, Arikash Mohalla, Chattergul, Kangan, Ganderbal fulfilled their requisite deficiencies within the stipulated period;

Whereas, the matter was again considered by the Selection Committee and it was decided that the candidature of the candidates who have failed to make up the deficiencies despite notice be rejected.

Now, therefore, the candidature of Shri Zuheed Abass S/o Mohd Ishaq R/o Thal Lohai, Malhar Kathua, Shri Abhishek Bhagat R/o Village Rakh Abtal, Ramgarh Samba for the divisional cadre post of Steno Typist in Jammu division, and Shri Mir Sajad Ahmad S/o Ab Rashid Mir R/o 65, Arikash Mohalla, Chattergul, Kangan, Ganderbal for the divisional cadre post of Steno Typist in Kashmir division, pursuant to Advertisement Notification No. 01 of 2022/PSY dated 01.01.2022 stands rejected.

(By Order)

No. <u>806-10/PSY-567</u> Copy to the:-

24/3/2022

(Rajeev Gupta) 🏅 Principal Secretary to, Hon'ble the Chief Justice. Dated 24-03-2022

- Secretary to Hon'ble Mr. Justice Tashi Rabstan. 01.
- 02. Secretary to Hon'ble Mr. Justice Sanjeev Kumar.
 - for information of their lordship.
- 03. Chief Librarian, High Court of J&K and Ladakh, Jammu / Srinagar.
- 04. I/C NIC, High Court of J&K, Srinagar for uploading the same on the High Court website.
- 05. Order file.

,24/3/2022 Principal Secretary to Hon'ble the Chief Justice.